

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**REVIEW PETITION NO. 03 of 2017**  
**IN**  
**APPEAL NO. 185 OF 2014**

**Dated: 14<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Rajasthan Rajya Vidyut Utpadan Nigam Ltd. ...Petitioner(s)  
Vs.  
Jaipur Vidyut Vitaran Nigam Ltd. & Ors. ...Respondent(s)**

Counsel for the Petitioner(s) : Mr. M.G. Ramachandran  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. R.K. Mehta  
Mr. Himanshi Andley for R-4

**ORDER**

We have heard learned counsel for the parties.

***Order reserved.***

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**